

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

17. C.P. (IB)/405(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.11.2022**

Name of the Party: Edelweiss Asset Reconstruction Co. Ltd.
Vs.
JVG Fabrics Pvt. Ltd.

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Suchitra Valjee, Ld. Counsel for the Financial Creditor present. No representation on the part of the Corporate Debtor.
2. Post this matter for final hearing on **20.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)